

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 11 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2020**

Name of the Company: Rajasthan Rajya Vidhyut Prasaran Nigam Ltd
V/s
Essar Shipping Ltd

Section: 71(10) of Co.act,2013

ORDER

Learned Counsel for the Petitioner appeared.

Learned Counsel Mr. Vishal Dave alongwith Mr. Nipun Singhvi appeared for the Respondent.

Learned Counsel for the Respondent undertakes to file Vakalatnama. It is to be filed within 7 days alongwith Board Resolution.

Learned Counsel for the Respondent is directed to file reply within 7 days without fail by serving a copy to the Petitioner and Petitioner may file rejoinder (not more than three pages) within 7 days.

Matter to appear for further consideration on **30.08.2020**.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 5th day of August, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**